

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

DATED: ALLAHABAD: August 25, 2006

**NO. 1526 /DR (S)/2006**

Sri **Pankaj Kumar Singh**, Additional Civil Judge, Junior Division, Aonla(Bareilly) to be Civil Judge, Junior Division, Chunar(Mirzapur) in the vacant court.

**NO. 1527 /DR (S)/2006**

Sri **Subedar Singh**, Additional Civil Judge, Junior Division, Bansgaon (Gorakhpur) to be Civil Judge, Junior Division, Chhibramau (Kannauj) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Chhibramau \(Kannauj\)](#).

**NO. 1528 /DR (S)/2006**

Sri **Gyan Prakash-III**, Civil Judge, Junior Division, [Mehrauni](#) (Lalitpur) to be Civil Judge, Junior Division, [Fatehabad](#) (Agra) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Fatehabad](#) (Agra).

**NO. 1529 /DR (S)/2006**

Sri **Amarjeet**, Additonal Civil Judge, Junior Division, Etawah to be Additional Civil Judge, Junior Division, [Moradabad](#).

**NO. 1530 /DR (S)/2006**

Smt. **Rekha Singh**, Additional Civil Judge, Junior Division, [Aligarh](#) to be Additional Civil Judge, Junior Division, Agra.

**NO. 1531 /DR (S)/2006**

Sri **Ajay Kumar**, Additional Civil Judge, Junior Division, Agra is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Agra.

**NO. 1532 /DR (S)/2006**

Smt. **Mamta Singh**, Additional Civil Judge, Junior Division, Ballia to be Additional Civil Judge, Junior Division, [Azamgarh](#).

**NO. 1533 /DR (S)/2006**

Susri **Sakshi Sharma**, Additional Civil Judge, Junior Division, Etah to be Additional Civil Judge, Junior Division, Agra.

**BY ORDER OF THE COURT,**

Sd/  
(SWATANTRA SINGH)  
REGISTRAR GENERAL

**No. 193 /DR (S)/2006: Allahabad: Dated: August 25, 2006.**

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.

2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on Email).
7. The District & Sessions Judges, Bareilly, Mirzapur, Gorakhpur, [Kannauj](#), Lalitpur, Agra, [Etawah](#), [Moradabad](#), [Aligarh](#), Ballia, [Azamgarh](#) & Etah. (Information available on E-mail).

The officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The certificates of handing and taking over charges may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance of Court's Circular Letter No.27/D.R.(S)/2000 dated 21.6.2000.

**The aforesaid officers will not be entitled for T.A./ D.A. and joining time. However, they will be allowed the journey period to enable them to join at the transferred places.**

1. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Computer)/Incharge Computer Centre, High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Section Officer (Admin.A-3) Section, High Court, Allahabad
13. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
14. P.S. to Hon'ble Administrative Judge, Bareilly, Mirzapur, Gorakhpur, [Kannauj](#), Lalitpur, Agra, [Etawah](#), [Moradabad](#), [Aligarh](#), Ballia, [Azamgarh](#) & Etah. (Information available on E-mail).

**BY ORDER OF THE COURT,  
Sd/-**

**(K. K. RANJAN)  
DEPUTY REGISTRAR (SERVICES)**

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

DATED: ALLAHABAD: August 25, 2006

### NO. 1523 /DR (S)/2006

Sri **Praveen Kumar Tyagi**, Additional Civil Judge, Junior Division, [Kanpur Dehat](#) is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, [Kanpur Dehat](#) vice Sri Rajat Sinha.

### NO. 1524 /DR (S)/2006

Sri **Rajat Sinha**, Judicial Magistrate, First Class, [Kanpur Dehat](#) to be Civil Judge, Junior Division, [Bhognipur \(Kanpur Dehat\)](#) vice Sri Vinod Kumar Barnwal.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at [Kanpur Dehat](#).

### NO. 1525 /DR (S)/2006

Sri **Vinod Kumar Barnwal**, Civil Judge, Junior Division, [Bhognipur \(Kanpur Dehat\)](#) to be Additional Civil Judge, Junior Division, [Kanpur Dehat](#).

**BY ORDER OF THE COURT,**

Sd/-

**(SWATANTRA SINGH)  
REGISTRAR GENERAL**

### No. 192 /DR (S)/2006: Allahabad: Dated: August 25, 2006.

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on Email).
7. The District & Sessions Judges, [Kanpur Dehat](#). (Information available on E-mail).

The officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The certificates of handing and taking over charges may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance of Court's Circular Letter No.27/D.R.(S)/2000 dated 21.6.2000.

2. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Computer)/Incharge Computer Centre, High Court, Allahabad.
12. The Assistant Registrar (Budget), High Court, Allahabad.
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14. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Kanpur Dehat. (Information available on E-mail).

**BY ORDER OF THE COURT,**

Sd/-

**(K. K. RANJAN)  
DEPUTY REGISTRAR (SERVICES)**